## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION NO. 80

Dated Guwahati, the 5<sup>th</sup> October, 2021

It is for information to all concerned that Vacation Courts will be held on 11<sup>th</sup>, 16<sup>th</sup>, 21<sup>st</sup> and 22<sup>nd</sup> of October, 2021 and for listing urgent matters in Vacation Courts, learned Counsels are requested to send their applications in the email addresses (in the format annexed herewith) as mentioned below:

11 <sup>th</sup> October	Civil	court9.ghc@gmail.com
9	Criminal	court17.ghc@gmail.com
16 <sup>th</sup> October	Criminal	court13.ghc@gmail.com
9	Civil	court18.ghc@gmail.com
21 <sup>st</sup> October	Civil	court18.ghc@gmail.com
	Criminal	court20.ghc@gmail.com
22 <sup>nd</sup> October	Civil	court14.ghc@gmail.com
	Criminal	court16.ghc@gmail.com

Following Hon'ble Judges will hold the Vacation Courts in the Gauhati High Court (Principal Seat):

	Hon'ble Mr. Justice K.R. Surana	
Hon'ble Mr. Justice H.K. Sarma		
	Hon'ble Mr. Justice S.K. Medhi	
	Hon'ble Mr. Justice Manish Choudhury	
	Hon'ble Mr. Justice Soumitra Saikia	
	Hon'ble Mr. Justice P.J. Saikia	
	Hon'ble Mr. Justice Robin Phukan	

Further, though there is no Vacation Court on 12<sup>th</sup>, 13<sup>th</sup>, 15<sup>th</sup> and 19<sup>th</sup> of October, 2021; in the event of extraordinary urgent matters, request may be sent for consideration of hearing in the e-mail addresses (in the format annexed herewith) as mentioned below:

court17.ghc@gmail.com
court5.ghc@gmail.com
court3.ghc@gmail.com
court8.ghc8@gmail.com

Following Hon'ble Judges will hold the Courts in the Gauhati High Court (Principal Seat) in the event of extraordinary urgent matters:

	Hon'ble Mr. Justice M.R. Pathak
Hon'ble Mr. Justice Suman Shyam	
	Hon'ble Mr. Justice A.M. Bujar Barua
	Hon'ble Mr. Justice Soumitra Saikia

Although, as per Registry's earlier Notification No. 77 dated 15<sup>th</sup> September, 2021, the 16<sup>th</sup> October, 2021 (Saturday) is declared as holiday, the employees of the Registry who are related to the functioning of Courts shall attend duty on that day on the account of Vacation Court Day.

By Order,

Sd/-Raktim Duarah
REGISTRAR GENERAL

Memo No. HC.III-37/2016/5	<b>6</b> 60 - 503 <b>6 G</b> , dated <b>5</b> <sup>th</sup> <b>October</b> , <b>2</b>	021
Copy to:	Court of India Now Dolhi	

1. The Secretary General, Supreme Court of India, New Delhi.

 The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.

3. The Registrar (\_\_\_\_\_\_\_), Gauhati High Court, Guwahati.

4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl,/Itanagar Bench, Naharlagun for information and necessary action.

necessary action.

5. The Registrar, High Court of \_\_\_\_\_\_\_.

6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.

7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.

8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court (Old Block), Guwahati.

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9.	The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
10	The Secretary, Bar Association, Dimapur, Nagaland.
11	The President / General Secretary, All Assam Lawyers' Association,
	Guwahati.
12	The Secretary, Lawyers' Association, Guwahati.
12.	The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal
13.	The Senior Govi. Advocate, Assam, Magdana, Massam,
	Pradesh, Gauhati High Court, Guwahati.  The District & Sessions Judge.  Assam.
14.	The District & Sessions Judge, Assam.
15.	The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16	The L.R. & Secretary to the Govt. of Assam, Judicial Department,
10.	Dispur, Guwahati.
17	The Director, Judicial Academy, Amingaon, Guwahati, Assam.
18	The Assistant Solicitor General of India, Gauhati High Court,
10.	Guwahati.
10	The Joint Registrar ( ), Gauhati High Court, Guwahati.
19.	The Deputy Registrar (
20.	The Director, Law Research Institute, Gauhati High Court, Guwahati.
21.	The Asstt. Registrar (
22.	The Court Manager, Gauhati High Court, Guwahati
23.	The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
24.	The Secretary, High Court Legal Aid Committee, Gauhati High Court,
25.	
26	Guwahati. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26.	The Project Manager, Computer Section, Gauhati High Court,
27.	Guwahati. He is requested to upload the notification in the website of
	Guwanati. He is requested to appoal the notification in the
	Gauhati High Court.
28.	The P.S to Hon'ble Mr. / Mrs. Justice, Judge,
	Gauhati High Court, Guwahati.
29.	The Admn. Officer (J) (), Gauhati High Court, Guwahati.
30.	The Court Officer Nos. I & II, Gauhati High Court, Guwahati.
31.	The Court Master, Court No, Gauhati High Court, Guwahati.
37	Medical Officer, Guwahati High Court Medical Unit.
33	The C.A. to the Registrar General, Gaunati High Court, Guwanati
24	The Chief Security Officer, Gauhati High Court, Guwanau
35	The Manager Staff Canteen of the Gauhati High Court (Oid
	Block), Guwahati / The Manager, High Court Canteen, Gauhati High
	Court(New Block), Guwahati.
36	. The Notice Boards in New Block & Old Block, Gauhati High Court,
55	Guwahati.
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REGISTRAR GENERAL

5/10/202)

## MENTION FORM FOR URGENT LISTING OF CASES IN THE VACATION COURT

1	Name of Advocate seeking posting	:	
2	Case No.	:	
3	Date of Filing and Filing No.	:	
4	Contact No. of Advocate	:	
5	E-mail I.D. of Advocate	:	
6	Date on which posting is sought	:	
7	Stage of the Case (Motion/Admission/Orders/Hearing etc.)	:	
8	Nature of Urgency	:	